

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 429/99

Tuesday, this the 13th day of April, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR BN BAHADUR, ADMINISTRATIVE MEMBER

T. Saravanan,
S/o. V. Thankavelu,
Station Master Grade I,
Udagamandalam,
Southern Railway, Palghat Division,
Residing at: Railway Quarters,
Udagamandalam,
Nilgiri District, Tamilnadu.

...Applicant

By Advocate Mr. T.C. Govindaswamy

Vs.

1. Union of India, represented by
The General Manager,
Southern Railway, Headquarters Office,
Park Town P.O.,
Madras - 3.
2. The Additional Divisional Railway Manager,
Southern Railway,
Palghat Division,
Palghat.
3. The Divisional Operations Manager,
Southern Railway,
Palghat Division,
Palghat.

...Respondents

By Advocate Mrs. Sumathi Dandapani

The application having been heard on 13.4.99, the
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The applicant seeks to quash A-1 and to direct the
respondents to grant him consequential benefits thereof.

2. The Department initiated disciplinary proceedings
against the applicant and as per A-1, impugned order, the
applicant has been found guilty and punishment has been
awarded to him.

3. It is the admitted case that the applicant has got a statutory remedy by way of preferring an appeal and that remedy has not been exhausted. That being so, this O.A. is premature and is liable to be dismissed.

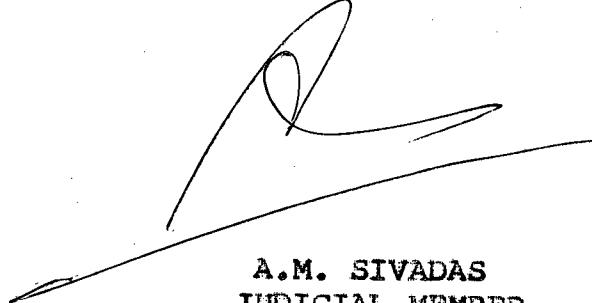
4. It is submitted by the learned counsel appearing for the applicant that the applicant will be preferring an appeal within 15 days from today. If so done, the appellate authority shall dispose of the appeal as expeditiously as possible.

5. Accordingly, the O.A. is dismissed as premature with the above direction. No costs.

Dated the 13th day of April, 1999.

B.N. Bahadur

B.N. BAHADUR
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

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LIST OF ANNEXURES REFERRED TO IN THE ORDER

Annexure A-1:

True copy of Penalty Advice No. J/T.195/II/UAM/2/DAR
dated 15.3.1999 issued by the 3rd respondent.